

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**CA. No. 58/2018, C-IV (IB)-492(ND)/2018**

**In the matter of:**

M/s. Vaiva Metals & Alloys Pvt. Ltd. ....**Applicant**

Vs.

M/s. Sungil India Pvt. Ltd. ....**Respondent**

**Under Section: 9 of IBC, 2016.**

**Order delivered on 30.08.2018**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)**

For the Applicant :

For the Respondent :

**ORDER**

None appears for the appellant. For further consideration on  
06.09.2018.

**Sd/-**

Mukesh

**(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**

